

**PROGRAMME IMPLEMENTATION** be pleased to state:

(a) whether Government propose to set up a National Investment Bank;

(b) if so, the functions to be performed by the Bank; and

(c) whether the proposal has been finally cleared by Government?

**THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI):**

(a) to (c). A suggestion received for setting up of a National Investment Bank is under examination at various levels of Government and it would not be appropriate to divulge the contents at this stage.

#### **Allocation for R & D in Seventh Plan**

2240. **SHRI H.M. PATEL:** Will the Minister of PLANNING be pleased to state:

(a) the total amount earmarked for Research & Development in the Seventh Five Year Plan;

(b) whether any priorities areas were defined and if so, the details thereof; and

(c) the ratio between expenditure and development?

**THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI):**

(a) The outlay in the Science and Technology Sector for Research and Development in the Seventh Five Year Plan is Rs. 4398 crores under Plan. This does not include the expenditure on the Research and Development of Defence.

(b) **The Science and Technology Chapter in the Seventh Five Year Plan Document**

has brought out the approach, priorities, thrust areas, missions concept and linkages with the socio-economic sectors. Space, Atomic Energy, Industrial Research, Biotechnology, Ocean Development, Science and Society related Schemes, Science and Technology for Rural Development, Popularisation of Science, Creation of National Facilities, Information Systems, Research in High Temperature Super Conductors, Micro-electronics Vaccine Development, Immunology Plasma Physics, Fusion Research, Accelerators, Lasers, Astronomy etc., have received high priority. Specific time bound programmes and schemes are under implementation in these areas.

(c) The Research and Development expenditure in the country as a percentage of GNP is about 1.10.

#### **Advisory Body for IAA/NAA**

2241. **SHRI DAULATSINHJI JADEJA:** Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government considered the suggestion of forming an Advisory Body to assist both the International Airports Authority of India and the National Airports Authority in their dealings with the public;

(b) if so, the reaction of Government thereto; and

(c) the steps proposed to be taken to hold both the IAI and NAA directly responsible for lapses on their part with respect to passenger service?

**THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL):** (a) and (b). An advisory Committee has been constituted to advise the IAAI on facilitation, maintenance and other services at the international airports. No such committee exists